

(d) Proposals are being processed and Central assistance is being given in suitable cases for specific activities. In addition, training of workers is being organised and publicity campaigns undertaken which would help such effort all over the country.

News Item Captioned "Zia Allowed CIA Base in Pak"

755. SHRI BANWARI LAL PUROHIT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to news item captioned "Zia allowed CIA base in Pak" as reported in the Indian Express dated 1 October, 1987 ;

(b) if so, the reaction of Government thereon ; and

(c) the precautionary steps proposed in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) and (c) Government keeps under constant review all developments having a bearing on the country's security and takes appropriate counter-measures.

Raising of Kashmir Issue by Pakistan in U.N. General Assembly

756. SHRI BANWARI LAL PUROHIT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Prime Minister of Pakistan recently raised the question of Kashmir in the UN General Assembly ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) Government holds that the Simla Agreement provides the basis for resolving all outstanding issues with Pakistan

through bilateral negotiations and peaceful means. The Pakistan Government can have no pretext for trying to raise the so-called Kashmir Question in the U.N. General Assembly,

Pending Cases of Freedom Fighter Pensions from Maharashtra

757. SHRI SAMBHAJIRAO KAKADE Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases of freedom fighter pensions from Maharashtra State pending consideration as on 31 August, 1987 ;

(b) the reasons for these cases being pending over years ;

(c) when the final decision is likely to be taken ; and

(d) whether Government propose to fix a time limit for the disposal of these cases ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) As on 31st August, 1987, 32 cases relating to applications for freedom fighter pension from Maharashtra State were pending consideration.

(b) to (d) Certain clarifications, which are necessary for disposal of these cases have been called for from the State Government of Maharashtra. A final decision in these cases would be possible only after receipt of necessary clarifications from the State Government. The State Government are being reminded regularly in the matter and every effort is being made to finalise these cases expeditiously.

Long Term Plan to Cope up with Floods

758. SHRI VAKKOM PURUSHOTHAMAN :

SHRI UTTAM RATHOD :

Will the Minister of WATER RESOURCES be pleased to state :

(a) Whether Government propose to formulate any long term programme for